

(b) what steps are being taken by the Government to clothe these tribes by removing the wrong beliefs and superstitions from amongst them; and

(c) what percentage of these naked/semi-naked tribes have been clad during the post-independence period till now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The Government has no information about the populations and abodes of particular naked tribes/sects who are traditionally naked due to wrong belief and superstitions. There may, however, be a number of tribes who may be naked or seminaked purely because of circumstances and not due to religious belief or prejudice. Information sought on such naked tribes/sects as a whole cannot be given without a comprehensive and scientific study which will be time-consuming and expensive.

Investigation of cases of S/Shri R. P. Goenka and K. K. Birla

4178 SHRI MANOHAR LAL:

SHRI R. L. P. VERMA:

SHRI K. LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to refer to reply given to Unstarred Question No 4161 on the 16th August 1978 regarding filing of charge sheet against Shri K. K. Birla and others and state:

(a) whether the cases against Shri R. P. Goenka and Shri K. K. Birla have since been investigated and filed with the Courts; and

(b) if so, the present position of the cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). Investigation of the case in question (Souvenir's case) against S/Shri R. P. Goenka and K. K. Birla is not yet complete.

Allocations in Second Year of the Sixth Plan in respect of irrigation electricity

4179. SHRI DHARM VIR VASISHT: Will the Minister of PLANNING be pleased to state:

(a) the allocations (State-wise) in the Second Year of the Sixth Plan in respect of irrigation, electricity, roads and industry (large, medium, small and cottage);

(b) the principles laid down in apportioning allocations, and

(c) whether some State/States objected to or protested against State allocations?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c) Discussions with the States on their Annual Plan 1979-80, the second year of the Five Year Plan 1977-83, have been concluded.

State-wise and Sector-wise outlays will be indicated by the States in their respective budgets.

Hindi Training College at Tezpur

4180 SHRI PURNANARAYAN SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Hindi Prashikshan Mahavidyalaya premises at Tezpur was handed over to the Defence Forces for location of IV Corps Headquarters;

(b) since Assam is a traditionally non-Hindi area why the Defence Ministry have not been asked during the last 16 years to acquire another complex and hand it over to the Home Ministry for location of the Hindi Training College at Tezpur; and

(c) whether the Government feel it unnecessary to have Hindi Training Mahavidyalaya in Tezpur (Assam) area?